

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
Court-II**

**Appeal Nos.107 of 2012 and 43 of 2012**

**Dated: 21<sup>st</sup> November, 2012**

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**Powergrid Corpn. of India Ltd.**

**.... Appellant (s)**

**Versus**

**Central Electricity Regulatory  
Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant (s)

:

Mr. M.G. Ramachandran,  
Mr. Anand K. Ganesan, and  
Ms. Swapna Seshadri

Counsel for the Respondent (s)

:

Mr. Manu Seshadri

**ORDER**

On the prayer of the learned counsel for both the parties, hearing is  
adjourned to **8<sup>th</sup> January, 2013.**

**(V.J. Talwar)  
Technical Member**

**(Justice P.S. Datta)  
Judicial Member**

